

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) In accordance with para 1 and 2 of Schedule-II of Mahatma Gandhi NREGA, the adult members of every household who reside in any rural areas and are willing to do unskilled manual work may submit their names, age and address of the household to the Gram Panchayat in the jurisdiction of which they reside for registration of their household for issuance of a job card. It is the duty of the Gram Panchayat to register the household after verification of the details furnished by the adult members and affixing their photographs. A job card should be issued within 15 days of application.

(d) In order to generate awareness among the rural population about their legal rights under Mahatma Gandhi NREGA, intensive IEC activities involving print as well as electronic media have been taken up. States have been directed to appoint a dedicated Gram Rozgar Sewak (GRS) in each Gram Panchayat. Salary of the GRS is paid out of the Administrative expenses of the Act which have been enhanced from 4% of 6% from 1.4.2009.

Funds for rural development in Orissa

3511. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether adequate funds is not being provided to Orissa for rural development; and

(b) the details of funds allotted to Orissa by his Ministry under different schemes from 2004 to 2010, scheme-wise and year-wise and percentage of utilization thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The Ministry of Rural Development implements the major schemes namely, Sampoorna Grameen Rozgar Yojana (SGRY), National Food for Work Programme (NFFWP) and Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) as wage employment programmes, Swarnjayanti Gram Swarajgar Yojana (SGSY), Indira Awaas Yojana (IAY), Pradhan Mantri Gram Sadak Yojana (PMGSY), Drought Prone Areas Programme (DPAP), Desert Development Programme (DDP), Integrated Watershed Development Programme (IWDP), Accelerated Rural Water Supply Programme (ARWSP)/National Rural Drinking Water Programme (NRDWP) and Total Sanitation Campaign (TSC) in the country including Orissa. The central allocation of funds and central releases to the State of Orissa are made as per the pre-determined criteria and programme guidelines respectively. Scheme-wise, year-wise central allocation, releases and percentage utilization under different rural development scheme in Orissa from the years 2004-05 to 2009-10 are given in the Statement.

Statement

Funds released to Orissa

(Rs. in lakh)

Fin. Year	2004-2005					2005-2006				
Programmes	Central allocation	Central release	Total available fund	Expenditure	%age Expenditure to available funds	Central allocation	Central release	Total available fund	Expenditure	%age Expenditure to available funds
PMGSY	17500.00	17875.00	17875.00	17192.00	96.18	26800.00	30529.00	30529.00	3190.00	10.45
SGSY	6068.93	5866.19	7397.73	8281.82	111.95	6068.93	6065.95	7405.50	8073.92	109.03
SGRY	26567.30	26940.00	38706.68	36291.37	93.76	31829.53	33322.00	46009.00	33627.01	73.09
IAY14476.04	13954.77	22722.30	22620.13	99.55	14149.75	15047.71	25998.23	22344.43	85.95	
NFFWP	22283.67	22284.00	22283.67	N/R	N/R	49621.06	50606.00	57969.22	29187.63	50.35
RWS	6934.00	10474.00	6934.00	4310.77	62.17	12405.00	16735.00	15300.31	9314.80	60.88

Note:—MGNREGA is demand based scheme, State-wise allocation is not done.

SGRY and NFFWP have been merged into MGNREGA *w.e.f.* 2.2.2006.

N/A — Not applicable.

(Rs. in lakh)

Fin. Year	2006-2007					2007-2008				
Programmes	Central allocation	Central release	Total available fund	Expenditure	%age Expenditure to available funds	Central allocation	Central release	Total available fund	Expenditure	%age Expenditure to available funds
NREGA	N/A	78380.49	89018.66	73346.62	82.39	N/A	53695.69	81471.83	57956.90	71.14
PMGSY	N/A	64178.00	162992.00	147521.00	90.51	N/A	56483.00	191984.00	174883.00	91.09
SGSY	6729.73	6724.75	9251.89	8611.11	93.07	N/A	10038.46	13315.45	11694.96	87.83
SGRY	9623.95	11931.00	15638.43	13222.67	84.55	4691.19	4492.00	6515.12	6864.87	105.37
IAY15042.66	15042.66	23866.18	21534.98	90.23	20893.26	20280.02	31644.75	34394.63	108.69	
ARWSP	10332.00	9722.58	16120.33	9954.61	61.75	16885.00	17194.55	23360.27	14577.48	62.40

Note:—MGNREGA is demand based scheme, State-wise allocation is not done.

SGRY and NFFWP have been merged into MGNREGA *w.e.f.* 2.2.2006.

AWRSP has been renamed as National Rural Drinking Water Programme during 2009-10.

N/A — Not applicable.

(Rs. in lakh)

Fin. Year	2008-2009					2009-2010				
Programmes	Central allocation	Central release	Total available fund	Expenditure	%age Expenditure to available funds	Central allocation	Central release	Total available fund	Expenditure	%age Expenditure to available funds
NREGA	N/A	87843.67	100807.24	58780.58	58.31	N/A	44581.26	95987.79	69373.86	72.27
PMGSY	97300.00	125138.00	138397.00	116301.00	84.03	23315.00	159435.00	136209.00	163128.00	119.76
SGSY	12141.96	12132.09	17172.55	14818.29	86.29	12453.00	11981.12	18884.73	11078.63	58.67
SGRY	29248.20	0.00	66133.76	25709.24	38.87	N/A	N/A	N/A	N/A	N/A
IAY29868.00	46082.19	64389.14	51056.67	79.29	187.00	46025.73	481.00	260.00	54.05	
ARWSP	84902.24	29868.00	40645.50	28020.00	68.94	84902.24	18525.87	47873.26	32191.00	67.24

Note:—MGNREGA is demand based scheme, State-wise allocation is not done.

SGRY and NFFWP have been merged into MGNREGA *w.e.f.* 2.2.2006.

AWRSP has been renamed as National Rural Drinking Water Programme during 2009-10

N/A — Not applicable.